

Annexure-1

**Name of the corporate debtor: Darshan Developers Private Limited; Date of commencement of CIRP: July 26, 2021;
List of creditors as on: October 03, 2022**

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security Interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1.	Piramal Capital & Housing Finance Limited	L65910MH1984PLC032639	10.08.2021	1,03,84,48,71,080	28,13,16,69,175	Secured	1,03,84,48,71,080	-	No	100%	0	0	75,71,32,01,905	0	Refer Note 1

Note 1:

1. Exclusive charge by way of registered mortgage of free sale FSI to the extent of 2,13,688.65sqm. (built up) area inclusive of proportionate fungible rights, along with any future development potential, arising out of the development of the SR scheme being proposed on all those pieces and parcels of land bearing CTS nos. 207, 207/1 to 57, 208/A/1(part), 208A/2, 208/A/3, 208/A/4, 208B/1, 208B/2, 208B/3, 209, 209/1 to 8, 210(part) 210/1 to 24, 211, 212, 215, 256/B(Part), 257/A, 259(Part), 260, 261, 262(Part), 264, 264/1 to 128, 198(part) and 804 aggregately admeasuring 88,213.56 sqm or thereabouts lying and being at Village Andheri, Mumbai within the registration district and sub district of Mumbai suburban.
2. Exclusive charge by way of hypothecation of current assets and receivables of the Company.